

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/256/ (IB)/2017
NAME OF THE PETITIONER(S) : C. MUTHUSAMY
NAME OF THE RESPONDENT(S) : VYAS BUILDINGS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. palaniappan

counsel for petitioner

*Malu . P
for A. palani*

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. The Registry is directed to send notice to the respondent. Counsel for petitioner is also directed to send private notice to the respondent. He is also directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of the I&B Code, 2016. Counsel for petitioner is directed to file the proof of sending and serving the notice on respondent by way of an affidavit. Put up on **20.07.2017** at **02.30 P.M.**

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

K. Anantha Padmanabha Swamy
(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))